

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1507  
ANSWERED ON:06.03.2013  
NORMS LAID DOWN UNDER RTE ACT  
Lagadapati Shri Rajagopal

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of norms specified under the Schedule of RTE Act, 2009;
- (b) whether it is true that every elementary school in the country should fulfil the norms of the above schedule by March, 2013;
- (c) if so, whether all the schools have fulfilled the said norms;
- (d) if not, the reasons therefor and the details of such schools, State-wise; and
- (e) the action taken by the Government for non-compliance of norms by such schools?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (e):The Schedule to the Right of Children to Free and Compulsory Education (RTE) Act, 2009 lays down the norms for the number of teachers for classes I-V and classes VI-VIII, the norms for school buildings including barrier free access, separate toilets for boys and girls, drinking water facility, kitchen shed, playground and fencing/ boundary wall, the minimum number of school working days/instructional hours in an academic year, the minimum number of working hours per week for teachers etc. As per Section 19(1) of the RTE Act, the norms and standards in the Schedule shall be fulfilled within a period of three years from the enactment of the Act. All States/UTs have made progress in this regard. As per the DISE 2011-12, 60.52% schools had Pupil Teacher Ratio (PTR) as prescribed, 67.74% of the schools had girl's toilets, 87.63% had boy's toilets, 94.57% schools had drinking water and 53.57% had ramps. Several States/UTs need to recruit additional teachers and also rationalize teacher deployment to meet the pupil teacher norms per school, while a few States have school infrastructure requirements to complete.

In order to enable States/UTs to comply with norms stipulated in the RTE Act, Rs.61906.50 crore of Central Government funds have been released to the States/UTs so far, under the Sarva Shiksha Abhiyan.